

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1186
ANSWERED ON:29.07.2003
GROUP INSURANCE SCHEME FOR POOR KHADI WORKERS
PADAMSEN CHAUDHARY

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) whether the Union Government propose to launch a Group insurance scheme for the poor Khadi workers;
- (b) if so, the details thereof; and
- (c) the time by which the final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY AGRO AND RURAL INDUSTRIES (SHRI SANBRIYA GAUTAM)

(a): Yes, Sir.

(b) & (c): The Government proposes to launch the Group Insurance Scheme for Khadi workers with effect from 15th August, 2003. Under this Scheme, risk covers for Khadi workers in case of natural death would be Rs. 20,000/- while in case of death due to accident an amount Rs. 50,000/- will be payable. In case of permanent disability (loss of two eyes/limbs of use) due to accident, Rs. 50,000/- is payable and in the case of partial disability Rs. 25,000/- will be paid to the beneficiary. The financial cost of the insurance cover for the Khadi workers would be Rs. 200/- per Khadi worker. The break up of expenditure will be as under:-

Social Security Fund	@ Rs. 100/-	Rs. 100/-
Khadi Institution	@ 50% of Rs. (200-100)	Rs. 50/-
Khadi Artisan	@ 25% of Rs. (200-100)	Rs. 25/-
KVIC/ Govt. of India	@ 25% of Rs. (200-100)	Rs. 25/-

Total Rs. 200/-

LIC's Shiksha Sahyog Yojana would also be added under this scheme to benefit the insurer without extra premium. This benefit would provide Rs. 1200/- per annum for the education of 2 children of the Khadi workers/ artisans from Class IX to XII.